CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. NO. 96/1997

New Delhi this the 22nd day of March, 2000. HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

- Bhagat Singh S/O Risal Singh, R/O Vill. Katwara, Delhi.
- 3. Surinder Singh S/O Netra Singh, 4/3-B, Kalibari Marg, New Delhi.
- 4. Judagi S/O Ram Prasad Dass, B-687, Bhoomihin Camp, Govindpuri, Kalkaji, New Delhi.
- 5. Raghubir Singh S/O Gurbachan Singh, B-27, J.J.Colony, Ashok Market, Hastsal, Uttam Nagar, New Delhi.
- 6. Sant Ram S/O Nanwa, C-318, Gali No.24, Gawari Bhajanpura, Delhi.
- 7. Ram Niwas S/O Tara Chand, Vill./PO Ashadha, Teh. Bahadurgarh.
- 8. Kameshwar Prasad S/O Bidhya Dutt, D-56, Tihar Jail Staff Quarters, New Delhi.
- Hardayal S/O Puran Lal, P-4/14, Mangolpuri, Delhi.
- 10. Rajendra Prasad S/O Budhomahto,
 H-38, T/IA-2A, Staff Quarters,
 New Delhi.
- 11. Sukhabir Singh S/O Ram Kishan,
 Vill./PO Rai, Distt. Sonepat,
 Haryana.

(All working at Telecom Electrical Division No.1, 19-B Asaf Ali Road, New Delhi).

- 12. Guruprasad S/O Prameshwar Lal, H.No.1042, Badarpur, Delhi.
- 13. Vijendra Singh S/O Bhagat Singh, Sangam Vihar Khara Colony, Makhanpur, Ghaziabad (UP).

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- 14. Prakash Chandra S/O Chandra Mani, No.88, Sector-22, NOIDA.
- 15. Ram Pal S/O Rattan Chand,
 G-111, Gali No.15,
 Gokalpuri, Delhi.
- 16. Dal Chand S/O Bakhtawar Singh, H.No.677, Vill./P.O. Badli, Delhi-42.
- 17. K. Kadam S/O Karpan, A-289, Wazirpur J.J.Colony, Delhi.
- 18. Jai Bhagwan S/O Duli Ram,
 Vill. Vikash Nagar, Loni (UP).

(All working at Div. No.II. Netaji Nagar, New Delhi).

- 20. Mahabir Singh S/O Ram Dass, B-177 Ambedkar Colony, Chattarpur, New Delhi.
- 21. Jagdish Chandra S/O Kailash Chandra,
 92, Badarpur, New Delhi.
- 22. Bhagat Singh S/O Gurdayal Singh, Vill. Kalika, P.O.Berawati, Distt. Gurgaon (Haryana).

(All working in Div. No.III, Devika Tower, Nehru Place, New Delhi).

- 23. Balbir Singh S/O Bharat Singh, 1331, Gali No.13, Swatantra Nagar, Narela, Delhi.
- 24. M. Mani S/O K.Marappan, J/l.J139, J.J.Colony, Wazirpur, Delhi-52.
- Damya Ram S/O Charan Singh, Vill. Bhovapur, P.O.Tigand, Distt. Faridabad.
- 26. Kamal Kishore S/O Pahari Ram, 20/9, Shakti Nagar, Delhi-7.
- 27. Muni Dutt S/O Gian Chand, H.No.76, Kailash Nagar, Kelagaon, Ghaziabad (UP).

... Applicants

(None present for Applicants)

-Versus-

- Union of India through Secretary, Department of Telecommunications, Sanchar Bhawan, 20 Ashoka Road, New Delhi.
- Secretary,
 Ministry of Finance
 (Department of Expenditure),
 North Block, New Delhi-110001.
- Dy. Director General (Elec.), Deptt. of Telecommunications, Sanchar Bhawan, New Delhi-110001.

... Respondents

(None present for Respondents)

ORDER (ORAL)

Shri Justice Ashok Agarwal:

Parties and their advocates are absent. We have perused the record and we proceed to dispose of the O.A. on merits in their absence in terms of the provisions of Rule 15 of the Central Administrative Tribunal (Procedure) Rules, 1987.

The case of applicants in the present O.A. is similar to the case of applicants in O.A. No.1394/96 decided by the Hyderabad Bench on 5.3.1998. In the circumstances, we proceed to dispose of the present O.A. by passing an order similar to the one passed in the aforesaid O.A.

2. Applicants are entitled to get their pay refixed in the scale of Rs.260-400 with effect from the dates of their entry into service. Applicants will carry the said pay scale till 1.1.1986 whereafter their pay scale will be governed by the recommendations of the 4th Central Pay Commission. Applicants will accordingly be entitled to payment of arrears based on the aforesaid refixation of pay scales. Payment in

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this behalf be made over to the applicants within four months from the date of service of this order. There shall, however, be no order as to costs.

Ashok Agarwal Chairman

(V. K. Majotra) Member (A)

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